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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 385 of 2017 with CP No. 225/241/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Abdul Nasir & Anr.
V/s.
Nafees Bakery Pvt. Ltd.

Section of the Companies Act: Section 241 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MONAAL J. DAVAWALA	ADVOCATE	PETITIONER	<u>Monaal.</u>
2.	AMITA S. DESAI	PRACTISING COMPANY SECRETARY	RESPONDENTS	<u>Amita</u>


ORDER

Learned Advocate Mr. Monaal Davawala present for Petitioners. Learned PCS Ms. Amita Desai present for Respondents.

Rejoinder not filed by the petitioner in IA and in main petition.

Petitioner shall file rejoinder in main petition as well as IA serving a copy in advance to other side.

List the matter on 07.02.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.